NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.10/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Ms. Amita Buhariwala

V/s. M/s. N.H.B. Agrotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

DESIGNATION 1 Am M Dermite Person 2 Ajay Antaskar PLS For Resp 3) Amite Buloui bealar eller Bolanveller.

Order CP No. 8 to 10/111/CLB/MB/MAH/2013

The Petitioner is present in person seeking adjournment on the ground that her erstwhile Counsel has not been appearing. List this matter to peremptory direction to the Petitioner to argue the matter on the next date of hearing.

List this matter for hearing on 18.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)